


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2019

NAME OF THE COMPANY: Durgesh Parmarathi & Anr. Vs. Ayurvedalaya India Ltd. & others.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Prakhar Srivastava	Advocate	Respondent	
2.				

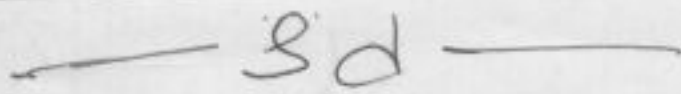
CP NO.156/ALD/2019

Sh. Nishant Mehrotra, Advocate for the petitioner and Sh. PRakhar Srivastava, Advocate for respondent are present.

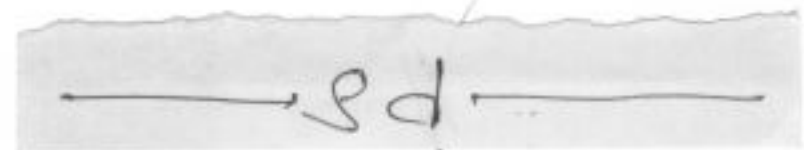
At the request of both the counsels, the matter is adjourned to 27<sup>th</sup> September, 2019.

The interim order passed by this Tribunal dated 30.07.2019, be continued till the next date of hearing.

Dated: 20.08.2019



**SAROJ RAJWARE**  
MEMBER (T)



**A.R.K. SINHA**  
MEMBER (J)